

THE AUROVILLE (EMERGENCY PROVISIONS)  
AMENDMENT ACT, 1985

No. 51 OF 1985

[2nd September, 1985.]

An Act to amend the Auroville (Emergency Provisions) Act, 1980.

BE it enacted by Parliament in the Thirty-sixth Year of the Republic of India as follows:—

Short  
title.

1. This Act may be called the Auroville (Emergency Provisions) Amendment Act, 1985.

Amend-  
ment of  
section 3.

2. In section 3 of the Auroville (Emergency Provisions) Act, 1980, in sub-section (1), in the proviso, for the words "five years", the words "seven years" shall be substituted. 59 of 1980.